

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. (CAA)-47(PB)/2017
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

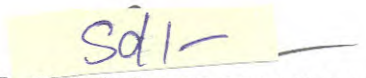
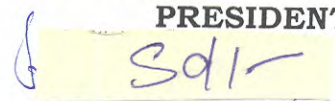
NAME OF THE COMPANY: Standipack Pvt. Ltd.
And
Okhla Ventures Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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ORDER

Learned counsel for the Petitioner prays for some correction in the order.
The typographical errors have pointed out in para no. 3 which may be
incorporated in the order. A corrected copy of the order then be issued.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

(R.VARDHARAJAN)
MEMBER(JUDICIAL)

02.05.2017
V.Sethi